

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:310
ANSWERED ON:10.11.2010
FOREIGN EMPLOYMENT BUREAUS
Naranbhai Shri Kachhadia

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) the details of Foreign Employment Bureaus set up in the country, State-wise;
- (b) the details of persons registered with the Bureau in Gujarat during the last three years and the current year; and
- (c) the number of persons from Gujarat to whom employment have been given during the said period?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) & (b): The Ministry has not set up any Foreign Employment Bureau in the country. Recruitment for overseas employment is done either by foreign employers directly or by recruitment agencies authorised on their behalf. Some states including Tamil Nadu, Andhra Pradesh and Kerala have state owned overseas employment recruitment agencies.

(c): Emigration of Emigration Check Required (ECR) category of Indian workers seeking employment in 17 notified countries is regulated under the Emigration Act, 1983.

The number of such persons from Gujarat who emigrated to the ECR Countries during the last three years are given below: -

Year Number of emigrants
from Gujarat

2007	20066
2008	15716
2009	9185
2010	6865
(upto Oct.)	